

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR
RA 21/2003 (OA 393/2000) DATE OF ORDER: 27.2.2004

1. Jai Singh son of Shri Kan Singh aged 33 years, presently working as Helper Khallasi in the Office AWM, Signal Workshop, Ajmer, resident of C/o Shri Madhu Kant Jha, Outhouse No. 285, Opp. Chandra Stores, Ajmer.
2. Subhash Chandra son of Late Shri Amar Singh, aged about 35 years, presently working as Helper Khallasi in the office of AWM Signal Workshop, Ajmer, resident of C/o Chunni Lal Mali, Balupura Road, Dhanisedi, Ajmer.
3. Tota Ram Son of Shri Ganga Ram aged about 34 years, presently working as Helper Khallasi in the office of AWM, Signal Workshop, Ajmer, resident of House of Gopalji Khatri, Gulab Shah Ka Takiya, Topdara, Ajmer.

... Applicants-Respondent

VERSUS

1. The Union of India through its General Manager, Western Railway, Churchgate, Mumbai.
2. The Assistant Construction Manager (Signal) Office of Assistant Construction Manager, Western Railway, Ajmer.
3. Laxmi Narayan, Ticket No. 66369, Signal Workshop, Western Railway, Ajmer.
4. Gulam Navi, Ticket No. 66819, Signal Workshop, Western Railway, Ajmer.
5. Moti Lal 'H', Ticket No. 6691, Signal Workshop, Western Railway, Ajmer.
6. Rajendra Kumar, Ticket No. 66590 Signal Workshop, Western Railway, Ajmer.
7. Narendra Kumar, Ticket No. 66590, Signal Workshop, Western Railway, Ajmer.
8. Bajrang Singh, Ticket No. 66758, Signal Workshop, Western Railway, Ajmer.
9. Man Singh, Ticket No. 6674(6) Signal Workshop, Western Railway, Ajmer.
10. Bhik Singh, Ticket No. 6696, Signal Workshop, Western Railway, Ajmer.
11. Paras Ram, Ticket No. 66021, Signal Workshop, Western Railway, Ajmer.
12. Ramesh Kumar, Ticket No. 66771, Signal Workshop, Western Railway, Ajmer.
13. Satyandra Singh, Ticket No. 6673, Signal Workshop, Western Railway, Ajmer.
14. Dileep Kumar, Ticket No. 66795, Signal Workshop, Western Railway, Ajmer.

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15. Kajor Mal Ticket No. 6680, Signal Workshop, Western Railway, Ajmer.
16. Fateh Singh, Ticket No. 66825, Signal Workshop, Western Railway, Ajmer.
17. Puran Singh, Ticket No. 6685, Signal Workshop, Western Railway, Ajmer.
18. Kishan Lal Ticket No. 6686, Signal Workshop, Western Railway, Ajmer.
19. Bikki Ram Ticket No. 687, Signal Workshop, Western Railway, Ajmer.
20. Phool Shanker Mishra, Ticket No. 6687, Signal Workshop, Western Railway, Ajmer.
21. Narendra Singh, Ticket No. 6688, Signal Workshop, Western Railway, Ajmer.
22. Chote Lal Ticket No. 6689, Signal Workshop, Western Railway, Ajmer.
23. Subhash Chandra Ticket No. 6630, Signal Workshop, Western Railway, Ajmer.
24. Gheesa, Ticket No. 66904, Signal Workshop, Western Railway, Ajmer.
25. Jagdish Prasad, Ticket No. 6640, Signal Workshop, Western Railway, Ajmer.
26. Hem Chand, Ticket No. 6631, Signal Workshop, Western Railway, Ajmer.
27. Kundan Singh, Ticket No. 6632, Signal Workshop, Western Railway, Ajmer.

3.3. Respondents:

Mr. N.K. Gautam, Counsel for the applicants

CORAM:

Hon'ble Mr. M.L. Chauhan, Member (Judicial)

Hon'ble Mr. A.K. Bhandari, Member (Administrative)

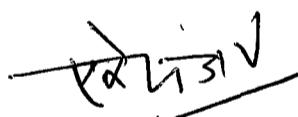
ORDER (ORAL)

The present Review Application has been filed by the private respondents ^{for} ~~in~~ ^{in the} reviewing the order of this Tribunal dated 01.8.2003 passed in OA No. 393/2003.

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2. The facts of the case are that the original applicants have filed an OA in this Tribunal. Their grievance was against the seniority list. Subsequently, the respondents had issued an amended seniority list. Copy of the said seniority list was brought on record. In view of the subsequent development, the OA was dismissed as having become infructuous. Now the private respondents have filed this review Application for reviewing the order dated 01.3.2003. ~~DDO 300~~

3. We are of the view that the present RA is not maintainable. It is highly misconceived. The OA was filed by the original applicants and the same was dismissed in view of the subsequent development. In that OA, the issue pertains to the seniority list and since the grievance of the applicants was redressed, the OA was dismissed as having become ~~infructuous~~. It is not open for the private respondents to contend by way of Review Application that the said decision dated 3.1.2003 be reviewed and the OA be heard of merit. Accordingly this RA is dismissed.


(A.K. BHANDARI)
MEMBER (A)


(M.L. CHAUHAN)
MEMBER (J)

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